

Website

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT
KARKARDOOMA COURTS, DELHI.

ORDER

As directed by the Principal District & Sessions Judge (East)/In-charge Judge, Karkardooma Courts, Delhi, the following Judicial Officers posted at Karkardooma Courts, Delhi, shall hold their Courts in Room Numbers as mentioned against their names, **with immediate effect:-**

Sl. No.	Name of the Officer	Court Room No.
1.	Sh. Rakesh Kumar Rampuri, Additional Sessions Judge (FTSC) (RC), East District, Karkardooma Courts, Delhi.	Court Room No. 80, B-Block, 6 th Floor
2.	Ms. Surabhi Sharma Vats, Additional Sessions Judge (SFTC), East District, Karkardooma Courts, Delhi.	Court Room No. 79, B-Block, 6 th Floor

(Arun Sukhija)

Additional Sessions Judge/
Officer In-charge, Care Taking Branch:East District
Karkardooma Courts, Delhi.

No. 3400-34/2 /Pr.D&SJ (East)/KKD/Delhi

Date: 26/5/2022

Copy for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District Judge & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
4. The Principal District & Sessions Judge, North East, Karkardooma Courts, Delhi.
5. The Administrative Civil Judge, East, North-East & Shahdara District, Karkardooma Courts, Delhi.
6. Officers Concerned.
7. The Chief Public Prosecutor, East/ North East & Shahdara District, Karkardooma Courts, Delhi.
8. The Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
9. The Incharge, Care Taking Branch/Facilitation Centre/PRO/Computer Branch/CMM Office, East/ North East & Shahdara District, Karkardooma Courts, Delhi.
10. Notice Board.
11. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
12. For uploading on LAYERS.
13. Concerned File.

Additional Sessions Judge/
Officer In-charge, Care Taking Branch:East District
Karkardooma Courts, Delhi.